

1	2	3	4
Bihar	30.00	20.00	43.72
Jammu & Kashmir	30.00	30.00	29.44
Sikkim	5.00	5.00	8.59
Goa	5.00	5.00	9.82
Tripura	5.00	5.00	9.71
Manipur	5.00	5.00	8.59
Assam	5.00	5.00	16.76
Meghalaya	5.00	5.00	8.59
Mizoram	5.00	5.00	23.13
Arunachal Pradesh	5.00	5.00	8.59
Nagaland	5.00	5.00	8.59
Pondicherry	5.00	5.00	8.59
A & N Island	1.00	5.00	8.59
Delhi	—	5.00	9.70
Chandigarh	—	—	8.59
Lakshadweep	—	5.00	8.59
Daman Diu	—	5.00	8.59
D & N Haveli	—	5.00	8.59
TOTAL:—	1500.00	2050.00	2660.01

\*This includes a small proportion of funds for Green Houses and Mulching.

[English]

### Loss to Railways

1066. SHRI MOHAN RAWALE:

Will the Minister of RAILWAYS be pleased to state:

- whether several trains were set on fire in Bombay by agitated commuters in October, 1994;
- if so, the details thereof;
- the demands/reasons for which the railway commuters were agitated;
- the loss suffered by Railways due to the said agitation; and
- the measures taken to normalise the situation there?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) (a) Yes, Sir.

(b) The details are as under:

Railways	Date	Train	No. of coaches set on fire
Western	7.10.94	45 DN	4
"	7.10.94	EMU Rakes	3
"	7.10.94	950 Goods train	2 containers
		(All at Bhyandar Station)	
"	14.10.94	EMU Rakes	3
"	14.10.94	9022 UP Flying Rani (At Borivalli Station)	4

(c) Late running of suburban trains during peak hours due to derailment are the causes for which the railway commuters were agitated.

(d) Rs. 1.66 crores approx.

(e) All efforts are being made to run suburban trains as per the schedule. Railways have also planned a six-pronged strategy for improving the services in Bombay which include:—

(1) Improving the reliability of the system by replacing the eight old rakes and keeping them as standby. In addition, the pace of track renewals would be accelerated by utilising track machines as well as monitoring of the passenger information system.

(2) Augmentation of the system capacity.

(3) Removal of level crossing gates and encroachments with the help of the State Government and BMC.

(4) Improvement of General services like station premises, toilets etc.

(5) Preparation of a master plan for improving the circulating area and platforms as well as quick dispersal of passengers.

(6) Augmentation of the long term capacity like quadrupling of tracks between Borivali-Virar and extension of 5th line from Santa Cruz in Borivali and other terminal capacity works.

Security measures have also been strengthened by deployment of additional RPF/GRP staff at vulnerable locations.

[Translation]

### Imported Sugar

1067. SHRI VILAS MUTTEMWAR:

Will the Minister of FOOD be pleased to state:

- whether complaints have been received that sugar imported from Brazil is of inferior quality and the bags contain less sugar than the prescribed quantity;
- if so, the quantity of sugar found less in each bag;
- the name of the importing agency through which import was made; and
- the rate at which sugar has been imported?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b): Ministry of Food has not received any complaint about the quality as also short weight of sugar from Brazil in respect of the quantity imported for Public Distribution System.

(c): Government has allowed duty free import of sugar under Open General Licence (OGL). Under this scheme Public Sector Undertakings namely State Trading Corporation of India and Minerals and Metal Trading Corporation Ltd., have undertaken the import of sugar for meeting the requirements of Public Distribution System.

(d): As per information received from State Trading Corporation of India and Minerals and Metal Trading